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WP-26717-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 28th OF JULY, 2025

WRIT PETITION No. 26717 of 2025

SAMDARIYA BUILDERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri H.S. Chhabra, learned counsel for the petitioner.

Dr. S.S. Chouhan, learned Government Advocate for the respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

- 1. Learned counsel for the petitioner seeks leave to withdraw the petition.
 - 2. Petition is accordingly dismissed as withdrawn.
- 3. All rights and contentions of the parties are reserved as well as all questions raised in the petition are left open.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE